

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †1248**

TO BE ANSWERED ON THE 18TH DECEMBER, 2018/AGRAHAYANA 27, 1940 (SAKA)

NEXUS OF NDMC OFFICIAL WITH MAFIA

†1248. SHRI LAXMAN GILUWA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether mafia has encroached upon the footpaths under the jurisdiction of New Delhi Municipal Council (NDMC) and rent them out to shopkeepers in connivance with the high officials of NDMC and if so, the details thereof;

(b) whether the Government has ascertained the reasons and facts in this regard;

(c) if so, the action taken in this regard and the outcome thereof;

(d) if not, the reasons therefor; and

(e) the reaction of the Government to the above said outcome?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): The New Delhi Municipal Council(NDMC) has informed that no such activity has taken place. However, encroachment on footpath of various roads in NDMC area is sporadic problem against which action is taken on regular basis. Further, raids and inspections are conducted on regular basis by the concerned department of NDMC to ensure that the areas including footpath remain encroachment free.

(b) to (e): Do not arise in view of (a) above.
